

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.86

Dated Guwahati, the 4th July, 2023

In partial modification of this Registry's Notification No. 80 dated 20th June, 2023, Hon'ble the Chief Justice has been pleased to re-constitute Vacation Courts at the Principal Seat of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters during the ensuing Summer Vacation from 3rd July, 2023 to 16th July, 2023 on the dates shown below:

**Vacation Court
Principal Seat**

Date	Name of Hon'ble Judges
4 th July, 2023	Hon'ble Mr. Justice Soumitra Saikia
6 th July, 2023	Hon'ble Mr. Justice Mridul Kumar Kalita
11 th July, 2023	Hon'ble Mr. Justice Parthivjyoti Saikia
13 th July, 2023	Hon'ble Mr. Justice Kalyan Rai Surana

However, limitation will not run during the vacation.

By Order,
Sd/-

Aparna Ajitsaria

REGISTRAR GENERAL

Memo No. HC.III-37/2016/ 3756-3796 /G, Dated 4th July, 2023

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/Nagaland/Mizoram/Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The Registrar, (Admin/ Vig /Judl /Estt), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secy to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
8. The Member Secretary, Assam State Legal Services Authority, Guwahati.
9. The Member Secretary, Nagaland State Legal Services Authority, Kohima.
10. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.
11. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
12. The District & Sessions Judge, _____, Assam.
13. The Director, Judicial Academy Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.
14. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
15. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.

16. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
17. The Secretary, Bar Association, Dimapur, Nagaland.
18. The Secretary, Lawyers' Association, Guwahati.
19. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Guwahati.
20. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
21. The Joint Registrar (_____), Gauhati High Court, Guwahati.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Director, Law Research Institute, Gauhati High Court, Guwahati.
24. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
25. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
26. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
27. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
28. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
29. The P.S. to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati.
30. The P.S. to Hon'ble Mr. Justice Parthivjyoti Saikia, Gauhati High Court, Guwahati.
31. The P.S. to Hon'ble Mr. Justice Mridul Kumar Kalita, Gauhati High Court, Guwahati.
32. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
33. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the **Notification** in the website of Gauhati High Court.*
34. The Court Manager, Gauhati High Court, Guwahati.
35. The Admn. Officer (Judicial) (_____), Gauhati High Court, Guwahati.
36. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
37. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
38. The Chief Security Officer, Gauhati High Court, Guwahati.
39. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
40. The Manager, Staff Canteen of the Gauhati High Court (Old Block/New Block), Guwahati.
41. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati.

4-7-23

REGISTRAR GENERAL